



PROFORMA FOR ISSUANCE OF ENTRY PASS TO ADVOCATES

| | | | |
|---|---|--------------------|----------------------------------|
| 1 | Name of the Advocate | | (Affix Passport size Photograph) |
| 2 | Name of the Father/Spouse | | |
| 3 | Date of Birth (DD/MM/YYYY) | | |
| 4 | Gender | Male/Female | |
| 5 | Address | | |
| | Chamber/Office Address: | Permanent Address: | Residential Address: |
| 6 | Contact Number | | |
| | Office: | Residence: | Mobile: |
| 7 | E-Mail ID | | |
| 8 | Enrolment No. (Copy of Enrollment Certificate to be enclosed) | | |
| 9 | * Identify Proof (Any two of the following) | | |
| | i) Aadhar Card | | |
| | ii) Voter ID Card | | |
| | iii) Passport | | |
| | iv) Family Card | | |
| | v) Driving License | | |

UNDERTAKING

- I) I hereby certify that the above particulars are true to the best of my knowledge and belief.
- II) I also undertake to update any change in any of the above particulars whenever they occur.
- III) I undertake to abide by the condition that the Entry Pass is revocable any time, if any discrepancy were to be found in the above particulars.

DATE :

PLACE :

SIGNATURE OF THE INDIVIDUAL

(*) ORIGINALS TO BE PRODUCED FOR VERIFICATION AT THE TIME OF ISSUANCE OF THE ENTRY PASS.